

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.328**  
CP-184(ND)/2022

**IN THE MATTER OF:**

M/s. Anju Sahni

.... **APPLICANT/PETITIONER**

**Vs.**

M/s. Magnefique Exports Pvt Ltd. Through ITS Director Mr. Ajay Sahni & Ors.

.... **RESPONDENT**

**SECTION**

**U/s 58(3)**

**Order delivered on 16.01.2023**

**CORAM:**

**SHRI ATUL CHATURVEDI**  
**MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS**  
**MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant : Ms. Shivleen Pasricha, Ms. Bharti Badesra, Ms. Archana Lakhotia and Ms. Ashu Pathak, Advocates  
For the Respondent : Mr. Karan Khaitan, Ms. Taru, Advocates for R-2 and R-3

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 15.02.2023.

Sd/-  
**(Court Officer)**